

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 1 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021**

**Name of the Company:** Solitaire Industrial Infrastructure Pvt Ltd

**Section:** 66 of Co.Act,2013

**ORDER**

Learned Counsel Ms. Helly Parikh appeared on behalf of Learned Senior Counsel Mr. Navin Pahwa for Petitioner and requesting time.


The prayer is allowed.

Matter to appear for further consideration on 17.03.2021.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 22nd day of February, 2021

Prakash

  
**(MANORAMA KUMARI)  
MEMBER (JUDICIAL)**